Information Note to the Press (Press Release No.86/2024)

For Immediate Release

Telecom Regulatory Authority of India

Extension of time to receive comments and counter-comments on the

Consultation Paper on 'Regulatory framework for Ground-based

Broadcasters'

New Delhi, 14th November, 2024 - The Telecom Regulatory Authority of India

(TRAI) had issued Consultation Paper on 'Regulatory framework for Ground-

based Broadcasters' on 18th October, 2024 for comments/counter-comments

of stakeholders. The last date for receiving written comments from the

stakeholders was fixed as 15th November, 2024 and counter comments, if

any, by 29th November, 2024.

2. The stakeholders have sought extension of time for sending their

comments on consultation paper on 'Regulatory framework for Ground-based

Broadcasters'. In view of this, it has been decided to extend the last date for

submission of written comments up to 22nd November, 2024. Counter

comments, if any, may also be submitted by 6th December, 2024. No further

requests for extension would be considered.

3. The comments and counter-comments may be sent, preferably in

electronic form on the email: - advbcs-2@trai.gov.in and jtadv-bcs@trai.gov.in.

For any clarification/ information, Shri Deepak Sharma, Advisor (B&CS) may

be contacted at Tel. No: +91-11-20907774.

(Atul Kumar Chaudhary

Secretary, TRAI